

(c) whether Government have constituted a Committee to go into this question; and

(d) if so, the precise constitution and terms and reference of the Committee?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). There is a shortage of technical staff required for medical colleges. The shortage of specialists was estimated at 2,000 at the beginning of the Plan. On account of the increased number of colleges the requirements of the Third Plan have to be revised upwards. As per assessment made for the Mid-term appraisal of the Third Plan, the number of additional teachers required is estimated at 5,100.

(c) The Government of India have not appointed any Committee to assess the shortage of teachers in Medical Colleges.

(d) Does not arise in view of reply to part (c) of the question.

New Industries in States for Refugees

2697. { **Shri P. C. Borooah;**
Shri S. M. Banerjee;
Shri Daji;
Shri Warior;

Will the Minister of **Rehabilitation** be pleased to refer to the reply given to Unstarred Question No. 1817 on the 2nd April, 1964 and state:

(a) the broad outlines of the proposals regarding new industries in States including their estimated cost, the number of people to be employed thereunder and the extent of aid asked for; and

(b) whether detailed schemes expected from the State Governments have since been received and if so, their outlines?

The Minister of Rehabilitation (Shri Mahavir Tyagi): (a) A statement is laid on the Table of the House. [*Placed in Library, See No. LT-2819/64*].

(b) Detailed schemes have not yet been received from the State Governments.

Dues Outstanding against N.D.M.C.

2698. Dr. L. M. Singhvi: Will the Minister of **Works and Housing** be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee owes to Government a sum of about Rs. 87 lakhs;

(b) if so, on what account these dues are outstanding; and

(c) whether these dues are not being pressed because of a counter claim of the New Delhi Municipal Committee of about 3 crores as house tax on Government built property against the Government of India?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). There are claims of the Government of India against the New Delhi Municipal Committee and counter claims of the New Delhi Municipal Committee against the Government of India. Most of these claims and counter claims are disputed and pertain to a period of nearly 10 years. Detailed examination of these claims is being made through a series of meetings between all concerned to determine the exact amount of such claims and to expedite their settlement.

Lawns and Parks in Government Colonies

2699. Shri Ram Harkh Yadav: Will the Minister of **Works and Housing** be pleased to state:

(a) whether it is a fact that Government have taken over the maintenance of the lawns and parks in the Government employees' colonies of the Capital from the New Delhi Municipal Committee;

(b) if so, the details of the colonies affected by the take-over; and